

**Imports under Yen Credit**

6646. SHRI R. BARUA: Will the Minister of FINANCE be pleased to state:

(a) whether Yen Credit tie-up for import of machines has proved to be disadvantageous to India;

(b) if so, whether any change is contemplated; and

(c) whether importers under this credit have to purchase only what was supplied to them irrespective of the quality, price and the sales service guaranteed by the Japanese suppliers?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

(c) Contracts under the Yen Credits are negotiated directly between Japanese exporters and Indian Importers and are placed by importers after they are satisfied regarding technical suitability and price reasonableness. Importers can also obtain performance bonds from the suppliers.

**Calcutta Metropolitan Plan**

6647. SHRI SHIVA CHANDRA JHA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have given up the Calcutta Metropolitan Plan for Calcutta Town Planning;

(b) if so, the reasons therefor; and

(c) if not, the details thereof and when it is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No.

(b) Does not arise.

(c) The Calcutta Metropolitan Planning Organisation has already prepared a Basic Development Plan for the metropolitan area of the city of Calcutta and details are being worked out. Implementation is being taken up in parts according to the policies and programmes laid down in the Basic Development Plan and further implementation is expected to be taken up by the various Action Agencies when the detailed plans are ready. It is not possible at this stage to indicate the time that will be taken in completely implementing the Plan:

**I.O.C. Outstandings**

6648. SHRI ABDUL GHANI DAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total amount outstanding to be realised by the Indian Oil Corporation from customers as on 31st December, 1967 and the names of the parties from whom the money is to be realised; and

(b) the steps taken to realise the same and reasons for the delay in realising them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMIAH): (a) The total customers' outstandings of the Marketing Division of the Indian Oil Corporation as on 31st December, 1967 amounted to Rs. 34.72 crores. Category wise break-up is indicated below:—

	Rs. in/Crores
D.G.S. & D. Customers	16.50
Non-DGS & D Customers	
State Transport undertakings	4.34
Govt. and Semi-Govt. Customers	8.43
Co-operatives	0.06
Private Parties	5.39
	18.22
TOTAL	34.72